

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

21. C.P.(IB)-3857(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.12.2019**

NAME OF THE PARTIES: S. M. Ghoghai

v/s.

Schedulers Logistics India PVt LTd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner present. Counsel for the Respondent seeks time
to file reply. Time granted.

List this matter on 17.01.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)